- (xxi) G.O.P. No. 1399 published in Tamil Nadu Government Gazette dated the 18th November, 1975.
- (xxii) G.O.Ms. No. 1540 published in Tamil Nadu Government Gazette dated the 2nd February, 1976.
- (xxiii) G.O.Ms. No. 90 published in Tamil Nadu Government Gazette dated the 18th February, 1976.
- (xxiv) G.O.Ms. No. 348 published in Tamil Nadu Government Gazette dated the 17th April, 1976.
- (xxv) G.O.P. No. 394 published in Tamil Nadu Government Gazette dated the 19th March, 1976.
- (xxvi) Memorandum No. 27291/III(2)/75-7 published in Tamil Nadu Government Gazette dated the 28th April, 1976.
- (xxvii) G.O.Ps. No. 99 published in Tamil Nadu Government Gazette dated the 19th May, 1976.
- (xxviii) G.O.Ms. No. 637 published in Tamil Nadu Government Gazette dated the 26th May. 1976.
- (xxix) Memorandum No. 48532/III(2)/75-2 published in Tamil Nadu Government Gazette dated the 2nd June, 1976.
- (xxx) G.O.Ms. No. 789 published in Tamil Nadu Government Gazette dated the 7th July, 1976
- (xxxi) G.O.Ms. No. 931 published in Tamil Nadu Government Gazette dated the 21st July, 1976.
- (xxxii) G.O.Ms. No. 932 published in Tamil Nadu Government Gazette dated the 18th August, 1976.
- (xxxiii) G.O.P. No. 1049 published in Tamil Nadu Government Gazette dated the 25th August, 1976.

- (xxxiv) G.O.Ms. No. 1087 published in Tamil Nadu Government Gazette dated the 18th August, 1976.
- (xxxv) G.O.Ms. No. 1392 published in Tamil Nadu Government Gazette dated the 29th September, 1976.
- (17) A statement (Hindi and English versions) showing reasons for delay in laying the Notifications mentioned at (xvii) to (xxxv) of (16) above.
- [Placed in Library, See No. LT-153/77].
- (18) (i) A copy of Notification No. G.O.Ms. 778 (Hindi and English versions) published in Tamil Nadu Government Gazette dated the 23rd June, 1976 making certain amendment to the Indian Stamp Rules, 1925, under sub-section (2) of section 75A of the Indian Stamp Act, 1899 read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.
- [Placed in Library. See No. LT-154/77].
- REVIEWS AND ANNUAL REPORTS, A STATEMENT, BUDGET ESTIMATES OF DVC FOR 1977-78, AND BHAKRA MANAGEMENT BOARD (AMDT.) RULES. 1976
- THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): I beg to lay on the Table:
 - (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) (i) Review by the Government on the working of the Rural Electrification Corporation, New Delhi, for the year 1975-76.

- (ii) Annual Report \mathbf{of} the Rural Electrification Corporation, New Delhi, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government on the working of the National Projects Construction Corporation Limited, New Delhi. for the year 1975-76.
- (ii) Annual Report \mathbf{of} National Projects Construction Corporation Limited, New Delhi, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-155/77].

- (2) (i) A copy of the Annual Report (Hindi and English verof the Damodar Valley Corporation along with the Audit Report on the accounts thereof for the year 1974-75, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948.
- (ii) A statement (Hindi English versions) showing reasons for delay in laying the above report.

Placed in Library, See No. LT-156/771.

(3) A copy of the Budget Estimates (Hindi and English versions) of the Damodar Valley Corporation for the year 1977-78, under subsection (3) of section 44 of the Damodar Valley Corporation Act, 1948.

[Placed in Library. See No. LT-157/771.

(4) A copy of the Bhakra Management Board (Amendment) Rules, 1976 (Hindi andEnglish versions) published in Notification No. G.S.R. 1709 in Gazette of India dated the 4th December, 1976, under sub-section (3) of section 97 of the Punjab Reorganisation Act. [Placed in Library. See No. LT-158/77].

Papers Laid

AUDITED ACCOUNTS OF E.S.I.C. 1972-73, 1973-74 & 1974-75 REVISED AND BUDGET ESTIMATES OF E.S.I.C. FOR 1976-77 & 1977-78 RESPECTIVELY. A STATEMENT re. DELAY IN LAYING PAPERS AND STATEMENTS re. ACTION TAKEN

SHRI RAVINDRA VARMA: I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under section 36 of the Employees State Insurance Act, 1948:-
 - (i) Audited Accounts of Employees' State Insurance Corporation for the year 1972-73 together with the Audit Report thereon.
 - (ii) Audited Accounts of the Employees' State Insurance Corporation for the year 1973-74 together with the Audit Report thereon.
 - (iii) Audited Accounts of the Employees' State Insurance Corporation for the year 1974-75 together with the Audit Report thereon.
 - (iv) Revised Estimates for the year 1976-77 and Budget Estimates for the year 1977-78 of the Employees' State Insurance Corporation.
- (2) A statement showing reasons for delay in laying the papers mentioned at (i) to (iii) of item (1) above.

[Placed in Library. See No. LT-159/77].

(3) The following statements showing the action taken by the Government on various assurances, promises and undertakings